

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

HON. SMT. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON. SHRI R.K. AHOOJA, MEMBER (A)

C.P.175/95 in  
RA NO.234/97 in OA NO.22/1994

NEW DELHI, THIS 13<sup>th</sup> DAY OF OCTOBER, 1997.

1. MOHAN SINGH  
S/o Shri Shankar Singh

2. SHIV KUMAR  
S/o Shri Ganga Sahai

both residents of  
1507 Railway Colony  
Sant Naar, Faridabad  
HARYANA

REVIEW PETITIONERS  
(ORIDINAL APPLICANTS)

VERSUS

1. Shri A.K. Banerjee  
General Manager  
Central Railway  
V.T. Bombay.

2. Shri R.N. Agha, DRM  
Central Railway  
Jhansi Division  
Jhansi

...RESPONDENTS

ORDER (By Circulation)

R.K. AHOOJA, MEMBER (A)

Delay condoned. This review application is directed against the order of the Tribunal passed in CP No.175/1995 in OA No.22/1994. The aforementioned CP was dismissed by the impugned order.

2. The review petitioners submit that there is an error patent on the face of record in as much as OA No.22/94 and 23/94 were tagged together at the very beginning and were disposed of by the same order dated 25.7.1994 with a similar direction. CP No.175/95 and CP No.176/95 were also tagged together. According to the petitioner, order in CP No.175/95 has been passed while CP 176/95 is still to be listed. According to the petitioner, the non-listing of the CPs together and their

non-disposal by a common order is an error.

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3. We are unable to agree with this contention of the petitioner.. It is open to the court either to dispose of the applications by a common order or not, depending on the facts and circumstances of the cases. Merely because the two OAs have been disposed of by a common order <sup>with</sup> ~~on the~~ common direction does not imply that the contempt petitions filed in those O.A.s also should be disposed of by a common order. The reasons for dismissing the application in the contempt petition have been given in the impugned order. There is nothing in the R.A. to indicate that there is any error of fact or law therein. In these circumstances, we find no merit whatsoever in the R.A. The same is dismissed.

*R. K. Ahooja*  
(R.K. AHOOJA)  
MEMBER (A)

*Lakshmi Swaminathan*  
(SMT. LAKSHMI SWAMINATHAN)  
MEMBER (J)

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